

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-OCW-118/2020)

IN

STM 1330 of 2020 with STA 1331 of 2020.

Caetano Jose Fernandes and anr. Applicants.

Vs

Maria Fernandes Respondent.

Shri P. Redkar, Advocate for the applicants.

Coram:- DAMA SESHADRI NAIDU, J.

Date:21st September, 2020.

P.C.

The sole petitioner died on 12.8.2020. Now the applicants, who are the legal representatives, wants to come on record. For that purpose they have filed this application. It seems that some of the respondents have already been served, but I see no representation for them.

2. As the application is technical, it is essential that the legal representatives must be brought on record for proceedings to go forward. Therefore, I allow the application and permit the applicants to come on record as the legal representatives of deceased petitioner. Registry to affect the necessary changes.

3. Post the matter on 6.10.2020.

DAMA SESHADRI NAIDU, J.

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